

FoSTaC Courses Fees Structure

(As per Notice dated [03.01.2024](#) and [01.02.2024](#) File No: T-15012/27/2022-Training-FSSAI)

S.No	Course*	Mode	Prescribed Fees Limit	Participant Limit	Duration
1	For Street food vending course	Offline	Free of cost (As per order dated 27.09.2023, File No. T-15013/2/2022-Training-FSSAI)	Maximum 100 participants per batch	4 Hours
2	For Basic courses	Offline	INR 700-1200 + GST per participant	Maximum 100 participants per batch	4 Hours
		Closed Online	25% less than the prescribed fee limit mentioned above for basic- offline	Maximum 1000 participants per batch	
3	For Advanced courses	Offline	INR 1500-2000 + GST per participant	Maximum 40 participants per batch	8 Hours
		Closed Online	25% less than the prescribed fee limit mentioned above for advanced -offline	Maximum 100 participants per batch	
4	For Sector specific courses other than Milk and Milk Products	Offline	INR 2000-2500 + GST per participant	Maximum 40 participants per batch	8 Hours
		Closed Online	25% less than the prescribed fee limit mentioned above for sector specific- offline	Maximum 100 participants per batch	
5	For Advance manufacturing - Milk and Milk Products	Offline	INR 2500-3000 + GST per participant	Maximum 40 participants per batch	12 Hours
		Closed Online	25% less than the prescribed fee limit mentioned above for advanced milk and milk products -offline	Maximum 100 participants per batch	
6	All Refresher courses	Offline	50% lesser than the prescribed fee limit mentioned above for the respective offline course	Participant limit will be the same mentioned above for the respective regular/closed online courses	4 hours for all courses except Milk and Milk products(8 hours)
		Online	25% less than the prescribed fee limit mentioned above for refresher courses- offline		

* All these course includes COVID awareness programme also

- The **prescribed lower limit is indicative only**. The trainings can also be conducted free of cost or at a lower rate as mentioned above. However, the **upper price limit should be adhered strictly** by the Training Partners.
- The prescribed limit mentioned above includes the expenditure for trainee mobilization, venue for offline training programme or online training platform, refreshments in case of offline classes, trainer's fee, Assessor's fee and admin cost (handling of portal, sharing of training material, printing certificates etc.)
- All the Training Partners under FoSTaC programme are requested to strictly comply with the above mentioned prescribed rates. Strict actions will be taken against the TPs charging higher than the prescribed training fee, which can be suspension, de-empanelment, or blacklisting depending on the gravity of the offense.
- The Training Partner must ensure that the standard fee receipt format mandated by the FSSAI is used for fee collection.